#### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO.2286 TO BE ANSWERED ON 23.09.2020

## MISSING CHILDREN

#### †2286. DR. VIRENDRA KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of instances of missing children being recovered by the Police although their relatives have not been traced during the last three years;
- (b) if so, the number of such children during the last three years, State-wise; and
- (c) the proposals formulated by the Government regarding the upbringing and education of such children?

#### ANSWER

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per the information provided by National Crime Records Bureau (NCRB), State/UT-wise number of missing and traced children (below 18 years) in the country during last three years has been given in the **Annexure**.

(c): The Ministry of Women and Child Development implements "Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act)" which supports the measures for institutional and non-institutional care aimed at well being of children in distress situations. As per Section 2 (14) (i) of JJ Act, a child who is found without any home or settled place of abode and without any ostensible means of subsistence is included as a "child in need of care and protection (CNCP)". The Ministry implements a centrally sponsored Child Protection Services (CPS) Scheme for supporting the CNCP including orphan/abandoned/surrendered, etc, as envisaged under JJ Act. Under CPS, financial assistance is provided to States/UTs, for, inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up of and maintenances of various types of Child Care Institutes (CCIs) for providing various rehabilitative services through institutional and non-institutional care. The primary responsibility of execution of the Act lies with the States/UTs.

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# Annexure referred in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.2286 for answer on 23.09.2020 raised by Dr. Virendra Kumar regarding "Missing Children".

State/UT-wise number of missing and traced children (below 18 years) in the country during last three provided by NCRB is as follows:

		2016		2017		2018	
SL	State/UT	Missing	Traced	Missing	Traced	Missing	Traced
1	Andhra Pradesh	3324	1912	3616	2902	3150	261
	Arunachal Pradesh	61	33	74	48	34	3
	Assam	2413	1069	1651	1170	2120	146
	Bihar	5896	3026	8493	3271	12072	696
	Chhattisgarh	3127	2051	3341	2267	4237	292
6	Goa	57	25	45	14	47	1
7	Gujarat	2007	1247	2172	1653	2417	187
	Haryana	3575	1695	3814	2217	3739	257
	Himachal Pradesh	280	174	368	271	481	34
	Jammu & Kashmir	1070	354	725	219	800	41
	Jharkhand	1008	329	1099	465	993	37
12	Karnataka	4224	2733	3195	1954	2864	231
13	Kerala	1735	1520	1755	1595	2153	200
14	Madhya Pradesh	12068	8197	14116	8834	15320	928
15	Maharashtra	9982	4357	8581	3364	6928	321
16	Manipur	186	172	97	75	107	8
17	Meghalaya	184	155	148	103	163	11
18	Mizoram	0	0	1	1	3	
19	Nagaland	77	63	103	101	97	8
20	Odisha	5791	589	7446	6281	3491	113
21	Punjab	1290	510	2724	872	2587	63
22	Rajasthan	4203	3216	3403	2453	3521	247
23	Sikkim	150	110	88	85	57	5
24	Tamil Nadu	5801	4660	5844	4782	5333	403
25	Telangana	4700	3597	4304	2984	4410	315
26	Tripura	197	171	166	150	198	18
27	Uttar Pradesh	5169	1861	5161	2763	5704	279
28	Uttarakhand	859	589	877	572	938	37
	West Bengal	16881	5388	19671	11849	16027	1020
	TOTAL						
	STATE(S)	96315	49803	103078	63315	99991	6175
30	A&N Islands	53	48	43	35	56	4
31	Chandigarh	435	152	513	207	540	21
32	D&N Haveli	8	2	8	4	4	
	Daman & Diu	39	27	34	29	30	1
34	Delhi	14661	5863	15252	6807	14986	910
35	Lakshadweep	0	0	0	0	0	
	Puducherry	58	49	43	43	49	4
	TOTAL UT(S)	15254	6141	15893	7125	15665	942
	TOTAL (ALL INDIA)	111569	55944	118971	70440	115656	7117